

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.062/00139/2019**

**Chandigarh, this the 13<sup>th</sup> day of February, 2019**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

- ...
1. Mohd. Maqbul Lone son of Gulam Mohd. Lone, Aged 54 years, R/o Village & PO Dadsarra, Tehsil Tral Distt. Pulwama (J & k) Srinagar – 192301.
  2. Avtar Singh son of Jetha Singh
  3. Gulam Rasool Sheikh son of Gulam Mohd. Sheikh.
  4. Abdul Rehman Mir son of Mohd. Ramzan Mir.
  5. Mangal Singh son of Herman Singh
  6. Abdula Sheikh son of Oasher Sheikh
  7. Umesh Kumar Tiwari son of Dina Nath Tiwari.
  8. Mohd. Yusuf Dar son of Mohd. Ismaiel Dar
  9. Ganga Ram son of Kalu Ram
  10. Bal Kishor Kapari son of Sh. Grung Kapri.
  11. Abdul Ganee Lone son of Manhdur Lone
  12. Manzoor Ahemed Shaik son of Kabir Sheikh
  13. Gulam Nabi Mir son of Gulam Ahemed Mir
  14. Abdul Rashid Shaikh son of Kahzer Shaik
  15. Megh Raj Dewaker son of Puran Lal Dewakar
  16. Bashir Ahemed Dhobi son of Abdul Rehman Dhobi
  17. Abdul Rashid Sheikh son of Abdul Ahmed Sheikh
  18. Mohd. Abdulla Wani son of Ambir Wani
  19. Gulam Nabi Sofi son of Kamal Sofi
  20. Ali Mohd. Parrey son of Habibulla Parrey
  21. Mohd. Ramzan Sheikh son of Gulam Quadir Sheikh
  22. Pal Singh son of Masur Singh
  23. Abdul Rehman Lone son of Assedulha Lone
  24. Mohd. Maqbool sheikh son of Sh. Oasher Sheikh

All working as Mazdoor under the command of The Commandant, 15 Corps Engineering Signal Regiment, C/o 56 APO – Pin 908515.

**.....Applicants**

**(Present: Mr. Shailendra Sharma , Advocate)**

**Versus**

1. Union of India through the Secretary, Ministry of Defence South Block, New Delhi – 110011.
2. The Chief of Army Staff, Army HQ, Sena Bhawan Rajaji Marg, New Delhi -110011.
3. The Adjutant General, Army HQ, Sena Bhawan, Rajaji Marg, New Delhi -110011.
4. General Officer Commanding, Northern Command, Udhampur C/o 56 APO – 908545.

5. Chief Signal Officer, HQ, Northern Command, Udhampur (J&K) PIN- 908545 C/o 56 APO.
6. The Commandant, 15 Corps Engineering Signal Regiment, C/o 56 APO – 908515.

..... **Respondents**

**(Present: Mr. Sanjay Goyal, Advocate)**

**ORDER (Oral)**  
**SANJEEV KAUSHIK, MEMBER (J)**

1. MA No. 062/00382/2019 is allowed and the applicants are allowed to join together to file a single petition.
2. At the very outset, learned counsel submitted that the applicants, at the first instance, moved a representation to the respondents, which has been forwarded to the higher authority, but nothing thereafter has been communicated to them. They, therefore, served a legal notice dated 14.07.2018 (Annexure A-5) upon the respondents, to grant the same relief, as claimed in the present O.A., but that too has not been answered till date. Learned counsel has made a statement that the applicants would be satisfied if a direction is issued to the respondents to take a call on their legal notice.
2. Issue notice to the respondents.
3. Mr. Sanjay Goyal, Sr. SCCG, appeared and accepted notice. He does not object to the disposal of the case in the above manner.
4. In the wake of above, the O.A. is disposed of in limine, with a direction to the respondents to consider the legal notice served by the applicants and pass a reasoned and speaking order thereon, in accordance with law, within a period of two months from the date of receipt of a copy of this order. A copy of the order so passed be communicated to the applicants.

5. Needless to mention, that the disposal of the case shall not be construed as an expression of any opinion on the merits of the case. No costs.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 13.02.2019**

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